

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) A statement is appended.

### Statement

Housing being a State subject, all the schemes pertaining to Housing are being implemented by the State Governments.

The social housing schemes formulated by the Ministry of Works and Housing are applicable to all members of society irrespective of caste, creed or community. However, there are the following housing schemes from which Adivasis, Harijans and persons belonging to backward classes can derive considerable benefit:

(i) Village Housing Projects Scheme;

(ii) Scheme for Provision of House-sites to Landless Workers in Rural Areas;

(iii) Low Income Group Housing Scheme;

(iv) Slum Clearance/Improvement Scheme; and

(v) Subsidised Housing Scheme for Plantation Workers.

Under the programme for Backward Classes in the State Sector, there is a scheme for giving subsidy for construction of houses for Scheduled Castes and Scheduled Tribes.

The Reserve Bank of India issued some guidelines to all scheduled commercial banks in June, 1976 for giving bank loans for housing schemes including Rural Housing Schemes. It was provided that bank credit should not exceed 40 per cent of the cost of each project and rate of interest on bank credit for promotion of housing schemes and hostels specifically intended for Scheduled Castes and Scheduled Tribes should not exceed the rate prescribed under the Differential Interest Rate Scheme, viz. 4 per cent.

HUDCO has introduced a scheme to provide loans to the agencies nominated by the State Governments for construction of houses in rural area. Loans will be available for the construction of low cost houses, the cost not exceeding Rs 4,000. HUDCO will provide loan to the extent of 50 per cent of the cost of a project, balance being found by the construction agencies from their own sources which can be in the form of allottee's own contribution in cash or in kind, subsidy and/or loan from State Government.

### Setting up of a University in the Andaman and Nicobar Islands

256. SHRIMATI AZIZA IMAM:  
SHRI AHMAD HOSSAIN

MONDAL:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose to set up a University in the Andaman and Nicobar Islands with courses like marine biology, forest ecology, plantations, meteorology, fisheries, etc.;

(b) if so, what are the details in this regard; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) No, Sir.

(b) Does not arise.

(c) The need for a separate University for the Andaman & Nicobar Islands has not so far been established.

### Additional irrigation potential for Orissa during the next Five Year Plan period

257. SHRI BRAHMANANDA PANDA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the answer to